

released directly to the Voluntary Organisations by the Union of India. The State Governments have been advised to constitute special squads to oversee the work done by the Voluntary Organisations. Moreover the District Health authorities have also to ensure that the conditions laid down in the guidelines are fulfilled by the organisations and have to certify the satisfactory conduction of camps before release of patients. Even the Camps organised with assistance from international agencies have to be cleared by the State Governments.

### Red Cross Society relief to Bhopal gas victims

12125-A. SHRI RAM AWADESH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Indian Red Cross Society has received Rs. 2.5 crores from American Red Cross in March, 1986 for providing relief to the Bhopal gas victims; if not, when Red Cross started giving relief and how much has so far been provided;

(b) whether Indian Red Cross Society had shifted this contribution from the authorised State Bank of India to other banks and organisations without prior approval of the Chairman of the Society and if so, what action is stipulated against the Chief Executive of Red Cross; and

(c) what checks are being imposed by Government to see that the Red Cross Society utilised the funds for the purpose for which these are received?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (KUMARI SAROJ KHAPARDE): (a) An amount of Rs. 2,51,20,000 was received by the Indian Red Cross Society in February, 1986 and till July, 1986 a sum of Rs. 53 lacs has been sent to Bhopal. The Society had started the relief work in Bhopal immediately after the gas tragedy

Previously Unstarred Question 1834 transferred from the 11th August, 1986.

in December, 1984. Action to release further funds is in progress.

(b) AU foreign contributions are received by the Indian Red Cross Society in one bank account with the State Bank of India and transferred for relief work in accordance with the Statutes of the Society and the Foreign Contribution (Regulation) Act, 1976.

(c) The Indian Red Cross Society maintains an account of the funds and contributions received by it and submits the statutory returns prescribed. The Annual Report and the audited statement of accounts of the Society are also required to be laid before Parliament.

### राष्ट्र कवि "मैत्रिलीशरण गुप्त" की जन्म शताब्दी का मनाया जाना

12125-ख. श्री जगदम्बी प्रसाद यादव: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार ने 3 अगस्त, 1986 से सारे साल भर राष्ट्र कवि "मैत्रिलीशरण गुप्त" की जन्म शताब्दी मनाने के लिये एक राष्ट्रीय समारोह समिति गठित की है;

(ख) क्या यह भी सच है कि समिति तथा अन्य गणमान्य व्यक्तियों ने उनके मंत्रालय को लिखा है कि वे इस समारोह को विदेश स्थित भारतीय दूतावासों और सांस्कृतिक मिशनों में उचित ढंग से मनाये; और

(ग) यदि हाँ, तो इस सम्बन्ध में ब्यौरा क्या है?

शिक्षा तथा संस्कृति विभाग में राज्य मंत्री (श्रीमती कृष्णा साहू): (क) जी, हाँ।

(ख) और (ग) जी, हाँ।

राष्ट्रीय समिति की सिफारिशों के अनुसरण में, जिसने अन्य बातों के साथ अन्य व्यक्तियों से प्राप्त सुझावों पर भी विचार किया था, विदेश स्थित भारतीय

Previously Unstarred Question 1907 transferred from the 12th August, 1986.